GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:161
ANSWERED ON:13.12.2004
RESTRUCTURING OF PDS
Mehta Shri Alok Kumar;Paswan Shri Sukdeo

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has reviewed the functioning of Public Distribution System (PDS);
- (b) if so, whether the Government has any plan to re-structure and revitalize the PDS;
- (c) if so, the salient features of the new system;
- (d) whether the Government proposes to involve Woman Self Help Groups, Non-Governmental Organisations and Co-operatives particularly in poor and backward areas to make restructured PDS more effective;
- (e) if so, by when a final decision is likely to be taken in this regard; and
- (f) the details of foodgrains supplied to each State during the last three years and current year, year-wise and category-wise?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO.161 DUE FOR ANSWER ON 13.12.2004 IN THE LOK SABHA

- (a), (b) & (c): Yes, Sir. With a view to strengthen the Public Distribution System (PDS) particularly in the poorest and the backward blocks of the country, the functioning of the PDS has been reviewed in the Conference of the State Food Secretaries held on 17th September, 2004 and thereafter in the Conference of State Food Ministers held on 28th October, 2004. As per the recommendations of these Conferences, all the State Governments/Union Territory Administrations have been instructed to ensure better monitoring of the TPDS so that all families at the risk of hunger including migrant labour/displaced persons/homeless population are issued ration entitlement authority slips; to improve the economic viability of ration shops and to increase procurement under decentralized procurement of foodgrains so as to make the PDS more cost effective as well as cater to the local tastes. In addition, the Scheme relating to Antyodya Anna Yojana (AAY) catering to the poorest of the poor families has been further expanded so as to cover 50 lakh additional BPL families under the Scheme.
- (d) & (e): As a measure to strengthen the Public Distribution System, the State Governments/Union Territory Administrations have been advised that cooperatives of Women and Ex-servicemen should be given priority in the matter of allotting fair price shops licences.
- (f): The required information is given in the Annexure enclosed.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (f) OF STARRED QUESTION NO.161 DUE FOR ANSWER ON 13.12.2004 IN THE LOK SABHA.

State/UT Allocation of Foodgrains (rice & wheat) made during (in lakh tonnes)

2001-2002 2002-2003 2003-2004 2004-2005 (upto OCT. 04)

BPL APL AAY BPL APL AAY BPL APL AAY

2. ARINACHAI, PRADESH 0.270 0.767 0.011 0.351 0.737 0.063 0.351 0.642 0.063 0.192 0.447 0.051

3.ASSAM 5.151 4.349 0.282 6.823 9.581 1.182 6.823 7.351 1.182 3.889 4.872 0.781

4.BIHAR 18.209 1.743 1.500 22.442 22.915 4.200 22.192 22.915 4.200 12.945 13.367 2.450

5.CHHATISGARH 3.934 1.011 0.862 5.797 10.458 1.207 5.662 10.458 1.560 3.506 6.101 1.089 6.DELHI 1.142 5.768 0.024 1.583 11.029 0.134 1.583 9.965 0.134 0.924 5.813 0.078

7GOA 0.099 0.631 0.010 0.129 1.198 0.031 0.129 1.183 0.031 0.071 0.690 0.022

8.GUJARAT 8.695 5.700 0.618 7.627 28.584 1.365 7.539 27.876 1.365 4.398 16.261 0.796

9.HARYANA 1.825 0.086 0.274 2.609 11.488 0.470 2.740 10.142 0.477 1.519 5.916 0.398 10.HIMACHAL PRADESH 2.482 1.012 0.236 1.709 3.593 0.331 1.959 3.489 0.331 0.809 2.035 0.234 11.J & K 1.518 2.384 0.254 2.281 4.250 0.474 2.617 4.439 0.474 1.439 2.612 0.364 12.JHARKHAND 5.675 0.633 0.916 8.147 2.163 1.539 8.393 2.163 1.539 4.967 1.262 0.898 13.KARNATAKA 8.077 5.550 0.841 11.139 20.706 2.004 10.960 20.706 2.183 5.903 12.079 1.763 14.KERALA 3.750 18.281 0.715 5.526 18.089 1.000 5.346 18.089 1.181 2.931 10.552 0.876 15.MADHYA PRADESH 9.860 1.749 1.897 12.743 27.655 2.656 12.253 25.354 3.306 7.782 14.790 2.324 16.MAHARASHTRA 20.962 7.651 2.679 23.236 50.136 4.207 22.932 47.009 4.511 12.373 27.422 3.635 17.MANIPUR 0.351 0.548 0.019 0.439 0.475 0.107 0.439 0.475 0.107 0.256 0.277 0.063 18.MEGHALAYA 0.442 1.264 0.035 0.651 0.441 0.118 0.651 0.450 0.118 0.355 0.263 0.093 19.MIZORAM 0.165 0.938 0.032 0.243 0.481 0.044 0.232 0.546 0.055 0.129 0.547 0.038 20.NAGALAND 0.301 1.220 0.028 0.441 0.735 0.079 0.421 0.867 0.100 0.234 0.712 0.070 21.ORISSA 9.071 0.446 0.885 14.844 12.851 2.123 14.844 11.556 2.123 8.659 6.741 1.239 22.PUNJAB 1.144 0.215 0.197 1.664 16.330 0.301 1.664 14.732 0.301 0.971 8.594 0.176 23.RAJASTHAN 9.163 4.015 1.118 8.040 30.026 1.565 7.575 27.638 1.819 4.241 16.122 1.363 24.SIKKIM 0.112 0.368 0.012 0.154 0.392 0.028 0.146 0.258 0.036 0.082 0.151 0.024 25.TAMIL NADU 13.504 4.613 0.355 17.519 38.420 2.905 17.424 37.880 3.000 9.892 22.097 2.022 26.TRIPURA 0.627 1.248 0.079 1.049 1.817 0.190 1.049 1.792 0.190 0.612 1.046 0.111 27.UTTAR PRADESH 23.398 3.773 2.608 36.885 78.408 6.854 36.543 64.945 8.309 20.146 37.884 6.017 28.UTTARANCHAL 1.097 0.231 0.114 1.618 4.319 0.321 1.771 3.336 0.321 1.033 1.946 0.187 29.WEST BENGAL 12.544 9.052 1.099 17.028 42.468 3.078 17.028 40.892 3.078 9.805 23.854 1.924 30.A & N ISLANDS 0.055 0.364 0.008 0.074 0.364 0.018 0.074 0.364 0.018 0.043 0.212 0.011 31.CHANDIGARH 0.057 0.137 0.003 0.087 0.792 0.009 0.087 0.755 0.009 0.051 0.441 0.005 32.D & N HAVELI 0.038 0.028 0.008 0.055 0.071 0.012 0.055 0.071 0.012 0.032 0.042 0.007 33.DAMAN & DIU 0.010 0.018 0.002 0.014 0.100 0.003 0.014 0.094 0.003 0.008 0.055 0.001 34.LAKSHADWEEP 0.000 0.071 0.000 0.004 0.052 0.002 0.004 0.037 0.002 0.002 0.002 0.001 35.PONDICHERRY 0.227 0.037 0.011 0.313 0.509 0.039 0.307 0.132 0.004 0.172 0.077 0.033

TOTAL 178.665 101.818 19.600 227.712 474.300 41.275 225.491 441.268 45.521 127.721 258.525 31.748